

velopment Bank Limited, Madras, for the year 1979-80, together with the Audit Report on the Accounts.

[Placed in Library. See No. LT-2241]81.]

#### Order of the Ministry of Home Affairs

SHRI BHAGWAT JHA AZAD; Sir, on behalf of Shri Yogendra Makwana, I beg to lay on the Table, under subsection (3) of section 490 of the Delhi Municipal Corporation Act, 1957, a copy (in English and Hindi) of the Government of India in the Ministry of Home Affairs, Order No. U-11013] 181-Delhi, dated the 9th April, 1981, together with a statement of Reasons.

[Placed in Library. See No. LT-2316]81]

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Dalbir Singh.

SHRI LAL K. ADVANI (Gujarat) : What about Mr. Makwana?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Makwana is not here. So, Mr. Bhag'wat Jha Azad has laid his papers.

SHRI LAL K. ADVANI; On that I want to say. The paper mentioned in . item No. 5, relates to extension of the supersession of the Delhi Municipal Corporation. I fail to understand what the justification is for extending this even beyond one year. I would regard that the supersession itself was wrong, it was <sup>bad</sup>, it was politically motivated. But, so far as the extension beyond one year is concerned, it is perverse denial of democracy to the people of Delhi. Today there is no elected forum, no representative body, for the city of Delhi, . and 65 to 70 lakhs of people are without even a forum for ventilating their grievances. I fail to understand why . even after one year elections cannot be held. The Election Commissioner has said that he »as in a position

to hold elections, but the Government continues to evade elections. There is no justification whatever. I strongly protest against this.

SHRI NAGESHWAR PRASAD SHAHI (Uttar Pradesh): Mr. Vice-Chairman, Sir, we all share the views expressed by Mr. Advani. The Government should not evade election, and there is no justification for the extension of this.

SHRI BHUPESH GUPTA (West Bengal): I have a submission to make. It seems, Sir, the Government is getting into the habit of postponing and deferring elections to seek the political convenience of the party in power at the Centre. The West Bengal by-elections to the Assembly and the Lok Sabha, though had been fixed for the 17th of May, have been suddenly postponed. Sir, this is not . . .

THE VICE-CHAIRMAN (SHRI ARVIND GAESH KULKARNI); Mr. Dalbir Singh.

SHRI BHUPESH GUPTA: One minute. This is not an isolated action. I am pointing out that this is not an isolated action.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): But the hon. Member should re member \_\_\_\_\_

SHRI BHUPESH GUPTA; Therefore, this should be discussed, I suggest that laying of these papers <sup>is</sup> deferred.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): No, J am sorry.

SHRI PILOO MODY (Gujarat): Sir, I want to say.....

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Dalbir Singh.